HIGH COURT OF TRIPURA AGARTALA

NoF.40(1)-HCT/Judl/Roster/2018/___877

24th January, 2018

NOTIFICATION

It is hereby notified that Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will not sit in the Division Bench today i.e., on 24.01.2018 (Wednesday). Cases scheduled to be taken up by the Division Bench headed by Hon'ble the Chief Justice as per the Daily Cause List for the 24th January, 2018 shall be listed as and when the business of the Court permits.

His Lordship Hon'ble the Chief Justice will sit in the Single Bench today i.e., on 24.01.2018 (Wednesday) at 10.30 AM and will take up the Single Bench matters as per the Daily Cause List for the 24th January, 2018.

His Lordship Hon'ble Mr. Justice S. Talapatra will not sit in the Single Bench today i.e., on 24.01.2018 (Wednesday). Cases scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra as per the Daily Cause List for the 24th January, 2018 shall be listed on 29.01.2018.

By order,

5d1-

(S. Sharma Roy) REGISTRAR (VIGILANCE) I/C. REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 878-903

24th January, 2018

Copy to: -

- The Advocate General, Tripura, Agartala; 01.
- 02. The Secretary, High Court Bar Association, Agartala;
- 03. The Secretary, Tripura Bar Association, Agartala;
- 04. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
- 05. The Public Prosecutor, High Court of Tripura, Agartala;
- The Govt. Advocate, High Court of Tripura, Agartala; 06.
- The Registrar (Vigilance), High Court of Tripura, Agartala; 07.
- 08. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
- 09. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
- 10. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
- The Senior Protocol Officer, High Court of Tripura, Agartala; 11.
- 12. The Joint Registrar, High Court of Tripura, Agartala;
- 13. All the Deputy Registrars, High Court of Tripura, Agartala;
- 14. The Chief Librarian, High Court of Tripura, Agartala;
- The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala; 15.
- The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala; 16.
- 17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
- All the Assistant Registrars, High Court of Tripura, Agartala; 18.
- The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification 19. in the official website of the High Court of Tripura;
- 20. All the Superintendents, High Court of Tripura, Agartala;
- The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala; 21.
- The Court Master(s), High Court of Tripura, Agartala; 22.
- The Bench Clerk(s), High Court of Tripura, Agartala; 23.
- All the Bench Sections, High Court of Tripura, Agartala, 24.
- Notice Board of the Court-house; and 25.
- Order File. 26.

24/01/non8.

I/C. REGISTRAR (JUDICIAL)